

OA.No.170/00577/2017/CAT/Bangalore Bench
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00577/2017

DATED THIS THE 23rd DAY OF JULY, 2018

HON'BLE DR.K.B. SURESH, MEMBER (J)
HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Thimmaiah
Age: 62 years
S/o. Late Siddagangaiah
Retired MTS
J.P.Nagar PO
Bangalore-560078.
Residing at:
No.223, New No.31
4th Main, Muneshwara Block
Mahalakshmipuram
Bangalore-560086.

... Applicant

(By Advocate Shri P.Kamalesan)

Vs.

1. Director of Postal Accounts
Karnataka Circle
Bangalore GPO Building
Bangalore-560001.
2. Senior Post Master
Rajajinagar HO
Bangalore-10.
3. Post Master
Mahalakshmipuram PO
Bangalore-560086.
4. Chief Post Master General
Karnataka Circle
Bangalore-560001.
5. Secretary
Department of Posts
Dak Bhavan
New Delhi-110001.

...Respondents

(By Advocate Shri S.Sugumaran)

ORDER (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (J))

Shri Sugumaran submits that during the interregnum of the hearing of the case, the respondents themselves have restored the pension. Therefore, the OA will not survive. The memo produced by Shri Sugumaran is accepted.

2. The OA is disposed off. No costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

/ps/

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Annexure-A1: Copy of Director of Accounts (PO) Karnataka Circle-GPO building
letter No.1421/U/PEN/KNK Dtd:18-7-2017

Annexure-A2: Copy of Senior Post Master, Rajajinagar HO, Bangalore-560010,
letter No.Postal/2015/KA/22591/Pen/RJN dtd:20.7.2017

Annexure-A3: Copy of Senior Post Master, Rajajinagar Fr. HO letter
No.Postal/2015/KA/22591/Pen/RJN dtd:20.7.2017

Annexure-A4: Copy of Hon'ble Apex Court order dtd:18.12.2014 in Civil Appeal
No.11527/2014

Annexures with memo dtd:26.6.2018 filed by the respondents:

Annexure-1: Copy of the letter dtd.12.06.2018 of Asst.Postmaster General(Staff),
O/o.Postmaster General(HQ Region), Bangalore

Annexure-2: Copy of the corrigendum pension payment order dtd.05.06.2018
